

### Telephone Exchanges

2225. **Shri Assar:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there is a demand for the last two years from merchants to have Telephone Exchanges in Mahad and Chiplum in Bombay State; and

(b) if so, the reasons for delaying it?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). There is no such demand. The proposal for a telephone exchange at Mahad was examined but was not found justified. The case of Chiplum is however under examination and the exchange facility will be sanctioned for this place if found justified.

### Study Team on Community Projects

2226. **Shri Harish Chandra Mathur:** Will the Minister of Community Development be pleased to state which of the recommendations made by the Study Team on Community Projects have been accepted by Government?

The Minister of Community Development (Shri S. K. Dey): Attention is invited to the reply given in the House on 25th February, 1958, to Starred Question No. 457 by Shri Panigrahi and others. Recommendations relating to abolition of the distinction between N.E.S. and intensive stages, staggering of the programme etc. were again considered at a meeting of the Central Committee on 29th March, 1958, and it has been decided that the proposals should be submitted for approval to the National Development Council at the meeting to be held on 3rd and 4th May, 1958.

### Imphal Municipality

2227. **Shri L. Achaw Singh:** Will the Minister of Health be pleased to state:

(a) whether there is any proposal to extend the municipal areas of the Imphal Municipality; and

(b) if so, the action proposed to be taken in this regard?

The Minister of Health (Shri Kar-markar): (a) No such proposal has been received from the Imphal Municipality.

(b) Does not arise.

रेलवे में कर्मचारियों का प्रभाव

२२२८. श्री रा० ज० तिवारी : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रेलों में यातायात, इंजीनियरिंग और लेखा अधिकारियों का बहुत प्रभाव है ;

(ख) यदि हां तो अगले दो वर्ष में इस प्रभाव में कितनी वृद्धि होने की संभावना है ; और

(ग) ऐसे कर्मचारियों के प्रभाव की पूर्ति के लिये कितने अफसरों का कार्यकाल बढ़ाया गया है ?

रेलवे उपमंत्री (श्री शाहनवाज खां)

(क) और (ख). जी हां लेकिन इसके बढ़ने की सम्भावना नहीं है ।

(ग) १५.

### Building for Head Post Office Tellicherry (Kerala)

2229. **Shri Jinachandran:** Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that the present building where the Head Post Office is situated at Tellicherry (Kerala) is old and inadequate to meet the present increased needs;

(b) whether Government have received representations from the local authorities in this regard;

(c) if so, the action taken thereon; and

(d) whether it is a fact that necessary budget provisions were made in

previous years for constructing a new building and the amounts allowed to lapse?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Yes.

(b) No; however, representations were received from local Congress Committee and service Unions.

(c) It is proposed to purchase the present rented building and reconstruct a departmental building in its place.

(d) A token provision of Rs. 10,000 was made in the budget estimates 1956-57 for acquisition of the rented building; this amount lapsed as the proceedings could not be completed during the year.

#### Adoption of Improved Agricultural Techniques

2230. Shri Nanjappa: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any periodical assessments are made regarding the quantity of production of paddy per acre as a result of the adoption of improved agricultural techniques;

(b) if so, whether a statement will be laid on the Table in this regard;

(c) the name of State which has adopted them most and the average yield per acre; and

(d) how this average yield compares with that of Japan and China?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No periodical assessments are made regarding the effect of improved agricultural techniques on the yield per acre of paddy.

(b) to (d). Do not arise.

#### केरल के लिये चावल

२२३१. श्री सुभाषस्त राय : क्या चावल तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) मई १९५७ से आज तक केरल राज्य सरकार ने केन्द्रीय सरकार के जरिये कितना चावल खरीदा ;

(ख) यह चावल किस दर से खरीदा गया ; और

(ग) केरल राज्य ने उसे किस दर से बेचा ?

चावल तथा कृषि मंत्री (श्री ए. प्र. जैन) : (क) केरल सरकार ने चावल स्वयं खरीदा है न कि केन्द्रीय सरकार द्वारा। मई १९५७ से राज्य सरकार ने १५००० टन चावल आन्ध्र प्रदेश से और १२,७०,१० बोरे धान अपने पालघाट जिले से खरदे हैं।

(ख) (१) आन्ध्र प्रदेश का चावल ५००० टन रु० १८-५-३ प्रति मन औस्तन दर से।

१०००० टन रु० १७-११-० प्रति मन की दर से।

(२) पालघाट का धान

रु० ११-८-० प्रति मन की दर से।

(ग) चावल रु० १६-०-० प्रति मन की दर से सरकारी डिपो से बेचा गया।

#### Development of Fisheries in Madras

2232. Shri Elayaperumal: Will the Minister of Food and Agriculture be pleased to state whether any grants have been sanctioned to Madras Government for the development of fisheries during the year 1957-58?

The Minister of Food and Agriculture (Shri A. P. Jain): A sum of Rs. 3,43,600 was sanctioned as grants